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Contd.

~~the~~ Mr. Gangal has no objection.

Adjourned to 28<sup>th</sup> October 1988 for further directions.

*[Signature]*  
DN

Date: 28/10/88.

Mr. D. V. Gangal, for the applicant. Mr. J. G. Sawant, for the respondents.

By consent adjourned to 16/12/88 for reply and further directions.

No notice to either side.

*[Signature]*  
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D.A.No.336/88  
Dated: 16.12.1988

Neither the applicants nor their advocate are present. Mr. J. G. Sawant, advocate appears for respondents. He says that the reply is not yet ready and requests to grant some more time to file reply.

Adjourned to 30.1.1989 for reply and further directions. No notice of this date to either side.

*[Signature]*

Dy. Registrar.